

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 18 of 2016 &  
IA No. 37 of 2016**

**Dated : 8<sup>th</sup> December, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J.Kapoor, Technical Member**

**In the matter of :**

**Ms. Swati Power Ltd. ...Appellant(s)  
Vs.  
Uttarakhand Electricity Regulatory Commission & Ors . ...Respondent(s)**

Counsel for the Appellant(s) : Proxy counsel for  
Mr. Tarun Johri

Counsel for the Respondent(s) : Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2  
Mr. Sarul Jain for R-3

**ORDER**

Learned counsel for the Appellant seeks three weeks time to file rejoinder. He may file the same on or before 30.12.2016 after serving copy on the other side.

List the matter on **21.02.2017.**

**(I.J.Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**